

# MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

## ADVANCED LIST OF STARRED QUESTIONS

*Thursday, November 12<sup>th</sup>, 2020.*

### **District Mineral Foundation**

**Shri HIMALAYA M. SHANGPLIANG**

**\*82. Will the Chief Minister be pleased to state :-**

- (a) The total amount of funds that have been released under the District Mineral Foundation (DMF) to every District in the State during the year 2019 and 2020?
- (b) Whether any specific guidelines to execute the projects under the District Mineral Foundation (DMF) have been notified by the Government?
- (c) The projects under the District Mineral Foundation (DMF) being implemented?
- (d) Whether MLAs are notified as members of the District Mineral Foundation (DMF) Governing Council?
- (e) The number of meetings that the District Mineral Foundation (DMF) Governing Council of East Khasi Hills had met during 2019 and 2020?

**Shopping Mall Complex at Barik**

**Dr. MAZEL AMPAREEN LYNGDOH**

**\*83. Will the Minister in-charge Public Works (Buildings) be pleased to state :-**

- (a) Whether there is a proposal for construction of a Shopping Mall in the PWD Complex at Barik?
- (b) The details of the proposed project?
- (c) The source for funding of the proposal?
- (d) The Department under which the land is registered for the proposed project?
- (e) The usage of the land in its current position?

**Interstate Border Villages**

**Shri MAYRALBORN SYIEM**

**\*84. Will the Minister in-charge Border Areas Development be pleased to state :-**

- (a) The amount sanctioned for the development of Interstate Border villages under ISBADP during the year 2018-2019, 2019-2020, 2020-2021, District-wise?
- (b) The total number and name of villages in Ri-Bhoi District and Nongpoh Constituency in particular enlisted under ISBADP?

**SAUBHAGYA Scheme**

**Shri ZENITH M. SANGMA**

\*85. Will the Minister in-charge Power be pleased to state :-

- (a) The name of the contractors/ companies who were awarded with infrastructural components under SAUBHAGYA Scheme?
- (b) Whether there are contractors/ companies who have surrendered and discontinued further executive of the work?
- (c) The financial credentials sought in National Institutes of Technology (NIT)?
- (d) If the reply at (b) above is in the affirmative, whether any penalty has been imposed?

**Livestock Mission**

**Shri GEORGE B. LYGDOH**

\*86. Will the Deputy Chief Minister in-charge Animal Husbandry & Veterinary be pleased to state :-

- (a) Whether the Livestock Mission is being implemented in the State?
- (b) If the reply at (a) above is in the affirmative, the date of implementation?
- (c) The variety of Livestock, total number of livestock and total amount spent on each variety for implementation of the Livestock Mission, year-wise?

- (d) Whether any Livestock have been purchased outside the State?
- (e) If the reply at (a) above is in the affirmative, the details thereof?
- (f) The amount spent for implementation of the Livestock Mission, year-wise?
- (g) The various activities that have been taken up to implement the Livestock Mission?

#### **Sanctioned Post of the Doctors**

#### **Dr. MUKUL M. SANGMA**

\*87. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The total number of sanctioned posts of the doctors including specialist in Williamnagar Civil Hospital?
- (b) The total number of vacancies of the doctors, if any?
- (c) The total number of sanctioned posts of specialist doctors for the hospital, category-wise?
- (d) The total number of bed strength in the hospital, Department-wise?

**New Policy on School Complexes**

**Shri ADELBERT NONGRUM**

**\*88.** Will the Minister in-charge Education be pleased to state :-

- (a) The steps taken by the Government for successful execution of the New Policy?
- (b) The preparation of the Government to ensure that Schools share resources and complexes?

**E-way Bill**

**Shri WINNERSON D. SANGMA**

**\*89.** Will the Minister in-charge Taxation be pleased to state :-

- (a) Whether the E-way bill has been fully implemented in the State of Meghalaya?
- (b) If the reply at (a) above is in the affirmative, since when it has been implemented?
- (c) If the reply at (a) above is in the negative, the reason for the delayed in implementation?

**Red Category in terms of Pollution Index**

**Shri SYNTAR KLAS SUNN**

\*90. Will the Minister in-charge Commerce & Industries be pleased to state whether an Industry classified under Red Category in terms of Pollution Index can be established and operated consequent upon clearance by Single Window Agency?

**Teachers Categorised**

**Shri RAKKAM A. SANGMA**

\*91. Will the Minister in-charge Education be pleased to state :-

- (a) Whether the appointment of about 157 numbers of Lower Primary School Teachers (Dated 31-01-1995) made by the Deputy Inspector of School and Assistant to Administration-1, Primary Schools in South Garo Hills, Baghmara are all categorised as Government Lower Primary School Teachers?
- (b) Whether their service has been regularised or not?
- (c) If the reply at (b) above is in the negative, the reason for not regularising even after 25 years in service?
- (d) The total numbers of teachers categorised as Government Lower Primary School Teachers and Non-Government Lower Primary School Teachers?

- (e) Whether there is any order which categorised Government and Non-Government Lower Primary School Teachers?
- (f) If the reply at (e) is in the affirmative, the total number of teachers regularised and total number of teachers yet to be regularised?

#### **Liabilities of Electricity Bills**

**Dr. AZAD ZAMAN**

\*92. Will the Minister in-charge Power be pleased to state whether the Government is considering to reduce the liabilities of the pending electricity bills of the consumers?

#### **Supply of Rice during COVID-19**

**Shri PROCESS T. SAWKMIE**

\*93. Will the Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs be pleased to state the quantity of rice provided by the Government of India to the State under National Food Security Act, 2013 during the (lockdown) COVID-19 pandemic?

#### **Extortion at Depa Garat Weigh Bridge**

**Shri MARTHON SANGMA**

\*94. Will the Minister in-charge Home (Police) be pleased to state the status of inquiry report on the hijacked of Depa Garat weigh bridge on the night of the 30<sup>th</sup> December, 2019 by some unauthorized persons and collected huge quantity of money from the coal truckers?

**Reservation Jobs Policy**

**Smti. MIANI D. SHIRA**

**\*95. Will the Chief Minister be pleased to state :-**

- (a) Whether the State of Meghalaya, in pursuance of Clause 4 of Article 16 of the Constitution of India still follows the reservation policy of filling the vacancies by direct recruitment in favour of (i) 40% reservation for Khasi-Jaintia? (ii) 40% for Garo? and (iii) 5% reservation for other ST/SCs?
- (b) If the reply at (a) above is in the affirmative, whether the unfilled seats reserved for a specific class are being carried forward to a succeeding year/years as per Article 16(4b) of the Constitution of India?

**Agia-Medipara-Phulbari-Tura (NEC) Road**

**Smti. FERLIN C. A. SANGMA**

**\*96. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-**

- (a) The status of the Agia-Medipara-Phulbari-Tura (NEC) road especially the stretch starting from Garobadha/Hallidayganj/Rajabala/Phulbari/Chibinang?
- (b) When was the last repairing work carried out?



- (c) If the reply at (b) above is in the affirmative, the name of the contractors who were involved in it along with the financial that was implication of the work?
- (d) Whether there is any plan that the dilapidated road will be restored in the near future?

### **Purchasing of Medical Equipment's**

**Shri KIMFA SIDNEY MARBANIANG**

**\*97. Will the Minister in-charge Health & Family Welfare be pleased to state the major Medical Equipment's purchased during the Pandemic?**

### **Pending Liabilities of Bills**

**Shri ZENITH M. SANGMA**

**\*98. Will the Minister in-charge Sports & Youth Affairs be pleased to state :-**

- (a) The total pending liabilities for bills of the schemes sanctioned under the State Plan?
- (b) Whether it is a fact that Government has sanctioned to clear the entire liabilities prior to 2018?

**PMGSY Phase II**

**Dr. MUKUL M. SANGMA**

\*99. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

- (a) The name of the projects taken up under PMGSY Phase II, within the Songsak C&RD Block East Garo Hills?
- (b) The physical progress of the projects respectively till date?
- (c) The financial progress of the projects respectively till date?

**State Reservation Policy (SRP)**

**Shri ADELBERT NONGRUM**

\*100. Will the Chief Minister be pleased to state :-

- (a) The provision of law that the State Reservation Policy (SRP) came into place?
- (b) The exact purpose of the State Reservation Policy?
- (c) The terms and conditions or agreement put in place?

**Number of Non-gazetted Employees**

**Shri WINNERSON D. SANGMA**

\*101. Will the Minister in-charge District Council Affairs be pleased to state :-

- (a) The total number of Non-gazetted Employees appointments serving in the GHADC (Garo Hills Autonomous District Council) at present?
- (b) The total number of Non-gazetted Employees appointed against sanctioned posts?
- (c) The total number of Non-gazetted Employees appointed on contractual/casual basis in the GHADC (Garo Hills Autonomous District Council) at present?

**International Borders**

**Shri MAYRALBORN SYIEM**

\*102. Will the Chief Minister be pleased to state?

- (a) Whether there is any illegal activities of any kind at the International border with Bangladesh especially in those areas where fencing have not been done?
- (b) If the reply at (a) above is in the affirmative, the steps taken by the Government to stop illegal activities?

**Agarwood Tree Plantation**

**Dr. AZAD ZAMAN**

\*103. Will the Minister in-charge Agriculture and Farmer's Welfare be pleased to state whether the Government has any plan and policy regarding the Agarwood Tree plantation in the State?

**Casual (Multi-tasking Assistant) Staff**

**Shri ZENITH M. SANGMA**

\*104. Will the Minister in-charge Power be pleased to state :-

- (a) Whether any appointment was done during the months of June and July, 2020 for Casual (Multi-tasking Assistant) Staff?
- (b) If the reply at (a) above is in the affirmative, the total number of appointees appointed for such posts?
- (c) The District from where this appointment was done?
- (d) Whether the appointment was done in conformity with the provision of the Job Reservation Policy of the State?

**Source of Funds**

**Shri KIMFA SIDNEY MARBANIANG**

\*105. Will the Minister in-charge Health & Family Welfare be pleased to state the source of funds that the Government has explored to meet the COVID-19 expenses?

**Vice-Chancellor at NEHU**

**Shri ADELBERT NONGRUM**

\*106. Will the Minister in-charge Education be pleased to state :-

- (a) Whether the Government of Meghalaya talked to the Union Education Ministry and other relevant authorities on the fact that Prof. S. K. Srivastava inspite of his all-round failure still being given the permission to hold the post of Vice-Chancellor at NEHU?
- (b) The steps taken by the Government to conduct an investigation on administrative, academic and financial irregularities committed by Prof. S. K. Srivastava in NEHU?
- (c) Whether the Government of Meghalaya write to the Central Government for removing the incumbent Vice-Chancellor Prof. S. K. Srivastava and replace him by a qualified homegrown Professor from local communities?
- (d) If the reply at (c) above is in the affirmative, the contents of the letter?

**Pradhan Mantri Gram Sadak Yojana Scheme**

**Shri ZENITH M. SANGMA**

\*107. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether the Government is planning to sanctioned the upgradation work under any scheme for the much neglected following Pradhan Mantri Gram Sadak Yojana (PMGSY) roads within this current financial year?

(i) Dengnakpara to Rongchadenggre road (4km) under Betasing Block?

(ii) Rangatari to Balapara road (2km) under Betasing Block?

(iii) Porapara to Chamaguri road (2km) under Selsella Block?

(b) If the reply at (a) above is in the affirmative, the status thereof?

**Tribunal under GST Act 2017**

**Shri WINNERSON D. SANGMA**

\*108. Will the Minister in-charge Taxation be pleased to state :-

(a) Whether Tribunal (TRIBUNAL) is constituted in the State of Meghalaya as per provision under GST Act 2017?

- (b) If the reply at (a) above is in the affirmative, the total number of cases that have been registered and disposed off?

**Integrated Sports Complex at Tura**

**Shri ZENITH M. SANGMA**

\*109. Will the Minister in-charge Sports & Youth Affairs be pleased to state :-

- (a) Whether scheme has been sanctioned for the construction of Integrated Sports Complex at Tura Dakopgre?
- (b) If the reply at (a) above is in the affirmative, the sanctioned amount?
- (c) The total play area of the proposed project?